

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.6398/2020
S.W.P. No.29/2005

Wednesday, this the 17th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Smt. Kulwant Kour,
Age 35 years,
W/o S. Amrik Singh,
R/o Extension Akali Kour Singh Nagar,
Digiana, Jammu.

..Applicant
(Ms. Saba Atik for Mr. Abhinav Sharma, Sr. Advocate)

VERSUS

1. State of Jammu and Kashmir,
Through Chief Secretary,
J&K Govt. Civil Secretariat, Srinagar and others.

..Respondent

(Mr. Sudesh Magotra, Dy. Advocate General)

ORDER (ORAL)

Justice L. Narasimha Reddy:

Learned proxy counsel for applicant submits that in spite of her best efforts, he could not get instructions from the applicant herein and reports no instructions.

2. The T.A. is, therefore, dismissed on reporting no instructions. There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 17, 2021
/sunil/ankit/dsn